## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

#### CORAM:

1. Shri Ashok Basu, Chairman

2. Shri K.N.Sinha, Member

3. Shri Bhanu Bhushan, Member

4. Shri H.L. Bajaj, Member (EO)

Petition No.58/2003

#### In the matter of

Premature repayment of foreign currency loan

## And in the matter of

Neyveli Lignite Corporation Limited

Vs.

1. Tamil Nadu Electricity Board, Chennai

- 2. Karnatake Power Transmission Corporation Llimited, Bangalore
- 3. Kerala State Electricity Board, Thiruvananthapuram
- 4. Pondicherry Electricity Department, Pondicherry
- 5. Transmission Corporation of Andhra Pradesh, Hyderabad
- 6. The National Thermal Power Corporation Ltd.,

....Respondents

....Petitioner

## The following were present:

1. Shri K.Sekar, GM, NLC

2. Shri R. Suresh, DGM, NLC

# ORDER (DATE 0F HEARING 22.4.2004)

The petition was filed by Neyveli Lignite Corporation Ltd. seeking in principle

approval of the Commission for pre-mature repayments of KFW loans and pass on the

premium payable to KFW which is incidental to make pre-mature payment, as also the

benefits of likely reduction in interest to the respondents. The petitioner had drawn loans

from KFW Germany during 1995-96 and 1996-97 to meet the foreign exchange requirements in connection with life extension programme for its Thermal Power Station I, and for TPS I Expansion Project. The petition was listed for final disposal.

2. Earlier, an affidavit, sworn on 24.2.2004 was filed on behalf of the petitioner with a prayer for withdrawal of the petition for the reasons stated in the affidavit. Shri K. Sekhar, GM, who appeared for the petitioner reiterated the request for withdrawal of the petition with a further prayer for grant of liberty to file a fresh petition, if necessary.

3. The petitioner is allowed to withdraw the petition. Liberty is granted to the petitioner to file a fresh petition, if so advised, in accordance with the law.

Sd/-Sd/-(H.L.BAJAJ)(BHANU BHUSHAN)MEMBERMEMBER

Sd/-(K.N.SINHA) MEMBER Sd/-(A.K.BASU) CHAIRMAN

New Delhi dated 18<sup>th</sup> May, 2004